

L.F.C. investments

3867. SHRI PRATAPRAOL
BHONSLE:
SHRI VISHAWANATH SHAS-
TRI:

Will the Minister of FINANCE be pleased to state:

(a) whether a high level delegation of the International Finance Corporation has visited India in recent past;

(b) whether this visit has paved the way for fresh investments in the private sector;

(c) if so, the names of private companies to be benefited by these investments; and

(d) the details of IFC missions in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir. A delegation led by Sir William Ryrie, Executive Vice President of the International Finance Corporation visited India from January 27 to February 8, 1992.

(b) and (c). The delegation discussed with the Government and the private sector general areas in which IFC would like to concentrate. While IFC expects to further increase its level of investments in India, there was no agreement on any specific investment proposal.

(d) IFC has a South Asia Regional Mission located in New Delhi and a branch of this Mission in Bombay.

[Translation]

Export of Diamonds and Jewels

3868. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange earned by the export of diamonds and jewels during each of the last two years; and

(b) the facilities provided/proposed to be provided by the Government to diamond and jewel industry to earn more foreign exchange?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Exports of gem and jewellery (including diamonds) in the last two years, according to the Gem & Jewellery Export Promotion Council (GJEPC), are as follows:

Year	Exports (Value in Rs. Crores)
1989-90	5479.37
1990-91	5336.83
1991-92 (Apr.-Jan. '92)	5440.33

(b) Exporters of gem and jewellery items are provided access to raw materials through impress and replenishment licences. A number of schemes are also notified in Chapter XXI Part II of the Import-Export Policy to increase export of gold and silver jewellery. Exporters are also assessed for participation in fairs and exhibitions and for sending delegations for market surveys.

Recodification of Companies Act

3869. SHRI ANKUSHRAO
RAOSAHEB TOPE:
DR. V. RAJESHWARAN:
DR. Y.S. RAJASEKHAR
REDDY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state: